GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 975
TO BE ANSWERED ON FEBRUARY 05, 2026

SHELTERS FOR URBAN HOMELESS IN HIMACHAL PRADESH

NO. 975. MS KANGNA RANAUT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

(a) the number of night shelters (rain baseras) sanctioned and operated under Central schemes including the Shelter for Urban Homeless (SUH) component of Deendayal Antyodaya Yojana–National Urban Livelihoods Mission (DAY-NULM) in Himachal Pradesh, during the last three years;
(b) the details of the funds released and utilised under these schemes for rain baseras during the said period;
(c) the guidelines and monitoring mechanisms prescribed by the Government to ensure proper functioning, maintenance and accessibility of night shelters for vulnerable groups; and
(d) whether any Central assessment or review has been conducted to identify gaps in shelter coverage in small and hilly towns of Himachal Pradesh and if so, the details thereof along with corrective measures taken/proposed to be taken in this regard?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a): As per seventh Schedule of the Constitution of India, Land & Colonization are State subjects. Accordingly, primary responsibility rests with the States / Union Territories (UTs) for rehabilitation of homeless persons. Government of India supplements the efforts of State Governments/UTs through various programs and schematic interventions. As reported by Government of Himachal Pradesh, a total of 20 Shelters for Urban Homeless (SUHs) (from FY 2015-16 to 2025-26) were sanctioned and operated under Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM). During the last 3 years, no new SUHs were sanctioned.

(b): Under DAY-NULM, Rs. 7 Crore had been released to Government of Himachal Pradesh (from FY 2022-23 to 2024-25 till 30 September, 2024), in a consolidated manner for all components of the Mission. Out of which around Rs. 16.70 lakhs had been utilised under SUH component.

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(c): The implementation of SUH component is the responsibility of States/UTs. The Ministry supported State/UT by providing O&M Fund for shelters for the initial first 5 years of their operation. Further, as per Orders of Hon'ble Supreme Court, State Level Shelter Monitoring Committees (SLSMC) under the chairmanship of Secretary (Retd.) have been set up in the States/UTs including in Himachal Pradesh to review and monitor the progress of shelters. Moreover, the Ministry from time-to-time issued advisories to States / UTs to make action plans for necessary arrangement in the shelters during the severe cold and heat conditions.

(d): NITI Aayog in its report published in September, 2025 titled as 'Evaluation of Centrally Sponsored Schemes in Package 4-Urban Transformation and Skill Development' has found that *SUH has improved access to dignified living conditions, with 90% of residents confirming adequate services.*

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